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**THE CENTRAL ADMINISTRATIVE TRIBUNAL**  
**JAIPUR BENCH, JAIPUR**  
**ORDER SHEET**

APPLICATION NO.: \_\_\_\_\_

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

1-6-2011

OA 23/12/2011

Mr. P.N. Satti counsel for applicant.

Heard Id. counsel for applicant.

The OA is disposed of  
by a separate order.

(Anil Kumar)

Member (R)

*Er. Kumar*

*12. S. Rattan*

(Justice K.S. Pathania)

Member (J)

Central Administrative Tribunal  
Jaipur Bench, JAIPUR

OA No. 231/2011

This the 1<sup>st</sup> day of June, 2011

**Hon'ble Shri Justice K.S. Rathore, Member (Judicial)**  
**Hon'ble Shri Anil Kumar, Member (Administrative)**

Murari Lal Vijay s/o sedmal Vijay, aged about 39 years r/o D-52, Vidhyahar Nagar, Jaipur, presently working as O/A in the O/o the superintendent post offices, Jaipur (MFL) Dn. Jaipur -16

...Applicant

(By Advocate: Shri P.N. Jatti)

- VERSUS -

1. Union of India through the Secretary to the Govt. of India, Department of post, Dak Bhawan, Sansad Marg. New Delhi.
2. Chief Post Master General, Rajasthan Circle, Jaipur -7
3. Superintendent post offices, Jaipur (MFL) Dn. Jaipur -16

.....Respondents

**O R D E R (ORAL)**

The present OA is preferred by the applicant seeking only relief that the respondents be directed to decide the representation of the applicant dated 28.2.2011.

2. We have considered the submissions made on behalf of the applicant and the representation filed by him on 28.2.2011, which is pending consideration before the respondents.
3. In view of the submissions made by the applicant, we deem it proper to direct the respondents to decide the representation of the applicant dated 28.2.2011 in accordance with the law expeditiously but in any case not later than two months from the date of receipt of a copy of this order.
4. In view of above, the OA stands disposed of. However, the applicant is at liberty to file a substantive OA, if he feels aggrieved by the order to be passed by the respondents on his representation.

*Anil Kumar*  
**(Anil Kumar)**  
**Member (Administrative)**

*J.S. Rathore*  
**(Justice K.S.Rathore)**  
**Member (Judicial)**